

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH  
AT CHENNAI**

**Original Application No 92 OF 2022**

**IN THE MATTER OF:**

**SRI NANNEPAGA VENKATA RAO**

..... Applicant

Vs

**STATE OF ANDHRA PRADESH & OTHERS**

.... Respondents

**COUNTER FILED BY THE COLLECTOR 5<sup>th</sup> RESPONDENT**

DATE- 26.11.2024



**M/s MADHURI DONTI REDDY  
ADVOCATE**

**STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH**

**A.P. POLLUTION CONTROL BOARD**

#26, S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

Mobile: 98407 98460 / 63831 21322,  
Email: [reddymadhuri09@gmail.com](mailto:reddymadhuri09@gmail.com)

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE  
BENCH AT CHENNAI**

**O.A No. 92 of 2022**

Between:

Sri Nannepaga Venkata Rao,  
S/o:Arogyam, Aged 67 years,  
Occ: Cultivation, R/o. Duggirala Vilage,  
Duggirala Mandal, Guntur District, PIN-523330.  
Phone no 9000322978, Email -sekharbabu116@gmail.com

.....Applicant

Vs

1. State of Andhra Pradesh, rep. by its  
Principal Secretary, Revenue Department,  
Secretariat, Amaravathi, Guntur District - 522020  
Email:-spls-rev@ap.gov.in
2. State of Andhra Pradesh, rep. by its  
Principal Secretary, Water Resource Department,  
Secretariat, Amaravathi, Guntur District - 522020  
Email:-spls-wrd@ap.gov.in
3. State of Andhra Pradesh, rep. by its  
Principal Secretary, Panchayatraj & Rural Department  
Secretariat, Amaravathi, Guntur District - 522020  
Email:-prlsecy-pr@ap.gov.in
4. State of Andhra Pradesh, rep. by its  
Principal Secretary, Environment, Forest,  
Science and Technology  
Secretariat, Amaravathi, Guntur District -522020.  
Email:-spls-efst@ap.gov.in
5. The District Collector,  
Guntur District, Collectorate Buildings,  
Guntur Town & District,  
Andhra Pradesh -522001.  
Phone no 78938555 1  
Email:- collectorgnt@ap.gov.in
6. The Superintending Engineer  
Guntur Irrigation Circle,  
Guntur Town & District - 522001  
Phone no 9440814947  
Email:- seirregationcircle@gmail.com
7. The District Panchayat Officer  
Guntur District, Andhra Pradesh - 522001  
Phone no 957366468  
Email:-dpoguntur@redifmail.com



Deponent  
COLLECTOR & DISTRICT MAGISTRATE  
GUNTUR.

8. The Sub- Collector,  
Tenali Revenue Division,  
Tenali Town, Guntur Distrlct,  
Andhra Pradesh-523002  
Phone no 9849904008  
Email:-rdothl@gmail.com
9. The Tahsildar, Duggirala Mandal,  
Duggiraala, Guntur District - 523002.  
Phone no 7032929351  
Email:-tahsildar.dgrl@gmail.com
10. Dy. Executive Engineer,  
Panchayatraj& Rural Development  
Mangalagiri Town & Mandal,  
Guntur District, Andhra Pradesh - 522503.  
Phone no 944044 1559
11. The Grampanchayat  
Rep. by its Secretary,  
Duggirala Village &Mandal,  
Guntur District  
Andhra Pradesh - 523169  
Phone no 9491706745  
Email:-eptduggiralaogmail.com

.....Respondents

**COUNTER FILED BY THE DISTRICT COLLECTOR R-5**

I, Nagalakshmi.S W/o M. Naveen aged about 35 years, I am the District Collector of Guntur, Andhra Pradesh, do here by solemnly and sincerely affirm and make oath and state as follows: -

1. I am the 5<sup>th</sup> Respondent herein and as such I am well acquainted with the facts of the case.
2. This respondent denies each averment made in the affidavit filed in support of the Original Application are as false and incorrect except those that are specifically admitted herein in this counter affidavit.
3. It is submitted that, Sri Nannepogu Venkatrao S/o Arogyam resident of Duggirala village and Mandal filed an O.A No.92 of 2022 (SZ) before the Hon'ble National Green Tribunal, Southern Zone, with a request to direct the respondents not to make any constructions situated in Sy.No.448 of Duggirala Revenue village and pass appropriate orders as deems fit.
4. It is submitted that, the District Collector issued instructions to the Sub-Collector, Tenali and Tahsildar, Duggirala to conduct enquiry and submit detailed report.



**Deponent  
COLLECTOR & DISTRICT MAGISTRATE  
GUNTUR.**

5. It is submitted that, the Sub-Collector, Tenali, vide Rc.No.1421/2024-A dated 21.11.2024 submitted a report to the District Collector stating that :
- a) In the year 2021, the Government have taken up a policy decision for construction of the Village Secretariats, Raitu Bharosa Kendrams, Anganwadi Centers etc., in respect of all villages of the state and instructed all the District Collectors to identify suitable lands within the vicinity of Grama Kantam areas and construct the same for public purposes. Pursuant thereto, the Tahsildar, Duggirala Mandal identified an extent of Ac.0.44 cents in Sy.No.448 Duggirala village & Mandal as the subject land is between the Grama Kantam and it is very convenient and nearer to the people and the Tahsildar, Duggirala Mandal handed over the possession of the said lands to the respective departmental authorities concerned for construction of aforementioned buildings.
  - b) Further, Sri Guduri Venkata Rao resident of Duggirala village filed a W.P.No.23192 of 2022 on the file of the Hon'ble High Court of A.P., assailing action of the respondents in constructing the Village Secretariat, Anganwadi Center and Bulk Milk Cooling Unit etc., buildings in Sy.No.448 to an extent of Ac.0.44 cents., of land in Duggirala village & Mandal in the land earmarked for canal violating the rules.
  - c) The Hon'ble High Court of A.P., passed an interim order that "there shall be interim stay of all further proceedings, including construction of Village Secretariat, Anganwadi Center and Bulk Milk Cooling Unit etc., in an extent of Ac.0.44cts in Sy.No.448 of Duggirala Revenue Village of Duggirala Mandal, pursuant to the proceedings of the second respondent issued in Proc.Rc.No.2625/2021-E1, Dated:01.11.2021."
  - d) After adjudicating the matter, the Hon'ble National Green Tribunal, Southern Zone, Chennai granted '**status quo**' orders dated 12.08.2022, Soon after receipt of the aforementioned National Green Tribunal, Southern Zone, Chennai orders and the Hon'ble High Court orders, the District Collector, Guntur also issued instructions to the Sub-Collector, Tenali and the Tahsildar, Duggirala to implement the aforementioned orders.
  - e) The report of the Assistant Engineer, Panchayat Raj Department, Duggirala report dated 20-11-2024 shows that after receipt of interim orders dated 12.08.2022 of the Hon'ble High Court and the Hon'ble National Green Tribunal they did not undertake any work relating to construction of Village Secretariat Building and stopped the said work.



Deponent  
COLLECTOR & DISTRICT MAGISTRATE  
GUNTUR.

- f) The Tahsildar, Duggirala finally submitted that, as per report of the Assistant Executive Engineer, Panchayat Raj Department, Duggirala, work has been completed upto foundation (piles only) and stopped.
- g) Finally, the Sub-Collector, Tenali requested to take action to dispose of the O.A No.92 of 2022 pending before the Hon'ble National Green Tribunal, Chennai.
6. It is submitted that, Pursuant to the aforementioned orders of the Hon'ble National Green Tribunal, Southern Zone, Chennai as well as Hon'ble High Court of A.P., no constructions were taken up by the Engineering Department authorities.
7. In the above said circumstances, it is finally submitted that the proposal of construction of Village Secretariat, Anganwadi centre and Bulk Milk Cooling Unit etc., in Duggirala village & Mandal of Guntur district is dropped.

In the above circumstances, it is humbly prayed that this Hon'ble Tribunal may be pleased to dismiss the above O.A No. 92 of 2022 and pass such further or other orders, as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case and thus render justice.



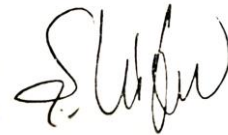
Deponent  
COLLECTOR & DISTRICT MAGISTRATE  
GUNTUR.

Solemnly affirmed Guntur  
Andhra Pradesh on  
this the 26<sup>th</sup> day of November, 2024  
and signed his name in my presence

}

BEFORE ME

Advocate



**VERIFICATION**

I, Nagalakshmi.S W/o M. Naveen aged about 35 years, I am the District Collector of Guntur, Andhra Pradesh, do here byverify that the contents of Para's of Counter Affidavit are based on record and information are true to the best of my knowledge and belief.

Hence, verified on the 26<sup>th</sup> day of November 2024 at Guntur.



Deponent

**COLLECTOR & DISTRICT MAGISTRATE  
GUNTUR.**